

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

19

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER : CA/16/IB/18
PETITION NUMBER : CP/511/ (IB)/CB/2017
NAME OF THE PETITIONER(S) : V. NAGARAJAN
NAME OF THE RESPONDENT(S) : CETHAR CONSTRUCTION LTD & 6 ORS
UNDER SECTION : 60

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. ~~R. G. Indhira~~
~~Dominic S. David~~

~~Entire Appearance~~
~~as behalf of~~
~~RS~~

~~RS~~

2) 1st Respondent
Ashwin Shanbhay
(FOR Annuity/rental)
2 Privileged Mumbai
For Kethar Construction
Asset Reconstruction

Annuity on behalf
of R1

AS

APPLICANT

R SUBRAMANIAM

R Subramaniam

ORDER

Counsel for RP in CA/16/IB/2018 filed in CP/511/IB/CB/2017 present and filed the rejoinder; copy of which is given to the other side. Counsel for the Respondent seeks time for making final submissions. At request, time is enlarged. Put up on **27.02.2018** at **10.30 A.M.**

Sgt
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk